

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) Nos. 230-231 of 2020

IN THE MATTER OF:

East Bengal Investment Pvt. Ltd. & Or.

...Appellants

Versus

Sudhir Mendiratta & Ors.

...Respondents

Present: -

**For Appellant: Mr. Abhijeet Sinha, Mr. Saurabh Kalia and Mr. Aaryan
Sharma, Advocates.**

For Respondent: Mr. Ranbir Singh, Advocate.

O R D E R
(Virtual Mode)

15.04.2021 List the Appeal 'For Hearing' on **30th April, 2021.**

Interim order to continue.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)